

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No. 160 /UHC/Stationery/2021

Dated: 22nd April, 2021

Keeping in view the sudden rise in COVID-19 positive cases and in light of the G.O. dated 22.04.2021 of the State Government issued for the purpose of sanitization of all the Government offices to prevent further spread of the pandemic, in larger interest of the litigants, advocates, officers and staff of the High Court, Hon'ble the Chief Justice has been pleased to direct that the High Court of Uttarakhand shall remain closed for two days on 23.04.2021 (Friday) and 24.04.2021 (Saturday) for Sanitization of the entire court premises.

The Cause List of the Hon'ble Court, which has already been published for 23.04.2021, will hold good for 26.04.2021, provided that only those matters listed, which are urgent in nature, will be taken up by the Hon'ble the Court.

By order of Hon'ble the Chief Justice

Sd/-

I/c Registrar General

No. 2110/UHC/Stationery/2021

Dated: 22nd April, 2021

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate/Chief Standing Counsel.
8. All the Registrar General of all the High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
10. Member-Secretary, State Legal Services Authority, Nainital.
11. All District Judges, State Judiciary, Uttarakhand.
12. Principal Judge/Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. President, High Court Bar Association, Nainital.
16. All the Registrars of the Court.
17. P.S./P.A to Registrar General of the Court.
18. S.P., Vigilance Cell of the Court.
19. All the Joint Registrars/Deputy Registrars of the Court.
20. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
21. Head P.S./Head B.S. of the Court.
22. OIC/ NIC & System Analyst of the Court with the request to upload this Notification in the official website of the High Court of Uttarakhand.
23. Dispensary, High Court of Uttarakhand.
24. Security Officer, High Court of Uttarakhand.
25. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
26. Guard File.
27. Notice Board.


22.04.2021
(Joint Registrar-I)